

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|--------------------------------|---|
| 1 | D-BLAPL/24328/2025 BLAPL/8529/2025 | KHIROD KUMAR NAYAK VS STATE OF ODISHA | ALOK KUMAR DAS VS | CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C,CUTTACK(Cuttack) GR/0000903/2024 |
| 2 | D-BLAPL/24574/2025 BLAPL/8530/2025 | KALANDI BEHERA VS STATE OF ODISHA | PRASANTA KUMAR JENA VS | RASOL /215 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000584/2025 |
| 3 | D-BLAPL/24397/2025 BLAPL/8531/2025 | GANESWAR BHOI VS STATE OF ODISHA | AMITAV TRIPATHY VS | MANAMUNDA /225 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000185/2025 |
| 4 | D-BLAPL/24519/2025 BLAPL/8532/2025 | MANOJ KUMAR DAS VS STATE OF ODISHA | DILIP KUMAR MISRA VS | ANGUL TOWN /481 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0001007/2025 |
| 5 | D-BLAPL/24594/2025 BLAPL/8533/2025 | UDANI @ KUDANI BEHERA VS STATE OF ODISHA | SATYA RANJAN MULIA VS | TALCHER TOWN /663 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000008/2025 |
| 6 | D-BLAPL/24596/2025 BLAPL/8534/2025 | BISHAL SOREN @ BISAL SOREN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | JHARPOKHARIA /164 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0000656/2025 |
| 7 | D-BLAPL/24536/2025 BLAPL/8535/2025 | SHOVAN RAJAN BEHERA @ SOVAN VS STATE OF ODISHA | SK ABDUL JABIR VS | NAYAPALLI P.S. /123 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000291/2025 |
| 8 | D-BLAPL/24617/2025 BLAPL/8536/2025 | AJAYA KUMAR SADANGI VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | BUGUDA /457 /2025 J.M.F.C,BUGUDA(Ganjam) GR/0000443/2025 |
| 9 | D-BLAPL/24558/2025 BLAPL/8537/2025 | BINODA BHUYAN VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | BERHAMPUR SADAR /225 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000731/2025 |
| 10 | D-BLAPL/24628/2025 BLAPL/8538/2025 | RANJAN PARIDA VS STATE OF ODISHA | AMITAV TRIPATHY VS | JAGANNATHA PRASAD /62 /2014 PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000018/2019 |
| 11 | D-BLAPL/24632/2025 BLAPL/8539/2025 | ANANTA KUMAR DAS VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | SALIPUR /353 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000346/2025 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-------------------------------|--|
| 12 | D-BLAPL/24642/2025 BLAPL/8540/2025 | NABIN MADKAMI VS STATE OF ODISHA | SOURMYA KANTA TRIPATHY VS | MOTU /29 /2025 A.D.J.,MALKANGIRI(Malkangiri) Spl/000018/2025 |
| 13 | D-BLAPL/24423/2025 BLAPL/8541/2025 | PRASANT KUMAR SAHOO VS STATE OF ODISHA | PANCHANAN PANIGRAHI VS | TANGI /88 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000460/2025 |
| 14 | D-BLAPL/21495/2025 BLAPL/8542/2025 | KRISHNA DAS VS STATE OF ODISHA | SUDHANSU SEKHAR DASH VS | PHIRINGIA /145 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULI CT/0000723/2025 |
| 15 | D-BLAPL/23662/2025 BLAPL/8543/2025 | PREMANANDA MALLIK VS STATE OF ODISHA | GIRIDHARI SINGH VS | CHANDIPUR /56 /2022 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000052/2023 |
| 16 | D-BLAPL/23698/2025 BLAPL/8544/2025 | CHINTU @ ANANDA PRASAD ACHARYA VS STATE OF ODISHA | SHANTI PRAKASH MOHANTY VS | BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000057/2023 |
| 17 | D-BLAPL/24529/2025 BLAPL/8545/2025 | RABI BARAJA VS STATE OF ODISHA | MANGU NANDY VS | MALKANGIRI /289 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000359/2025 |
| 18 | D-BLAPL/23785/2025 BLAPL/8546/2025 | SANKAR MOHAPATRA VS STATE OF ODISHA | DEBASIS PANIGRAHI VS | CHANDANPUR /122 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000442/2025 |
| 19 | D-BLAPL/23977/2025 BLAPL/8547/2025 | SRABANA BALIARSINGH VS STATE OF ODISHA | DUSHMANTA SAHOO VS | PATTAPUR (DIGAPAHANDI) /425 /2024 DISTRICT & SESSIONS JUDGE,BERHAMPUR Spl/0000067/2024 |
| 20 | D-BLAPL/24086/2025 BLAPL/8548/2025 | JITENDRA DIGAL VS STATE OF ODISHA | KARTIK CHANDRA TRIPATHY VS | / /0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000036/2025 |
| 21 | D-BLAPL/24456/2025 BLAPL/8549/2025 | SUBAS SAHOO VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | DHENKANAL TOWN /715 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001514/2024 |
| 22 | D-BLAPL/24467/2025 BLAPL/8550/2025 | GOUTAM SAMAL VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MARINE PS AT JAMBO /89 /2024 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000233/2024 |
| 23 | D-BLAPL/24572/2025 | KALANDI BEHERA | PRASANTA KUMAR JENA | RASOL /214 /2025 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|--------------------------------|---|
| | BLAPL/8551/2025 | VS STATE OF ODISHA | VS | S.D.J.M.,HINDOL(Dhenkanal) GR/0000583/2025 |
| 24 | D-BLAPL/24573/2025 BLAPL/8552/2025 | SARATHI NAYAK VS STATE OF ODISHA | RAGHUNATH BISWAL VS | KHURDA MODEL /448 /2023 2ND A.D.J,KHURDA(Khordha) TR/0000070/2023 |
| 25 | D-BLAPL/24651/2025 BLAPL/8553/2025 | PRASANTA KUMAR PRADHAN @ RINTU VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | KOTINANDA /152 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000878/2025 |
| 26 | D-BLAPL/24665/2025 BLAPL/8554/2025 | MANAS KUMAR SAHOO VS STATE OF ODISHA | DEEPAK KU SAHOO VS | MARSHAGHAI /130 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000847/2025 |
| 27 | D-BLAPL/24667/2025 BLAPL/8555/2025 | PABITRA PRADHAN VS STATE OF ODISHA | PRAKASH KUMAR BEURA VS | BAIDESWAR /99 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000083/2025 |
| 28 | D-BLAPL/24484/2025 BLAPL/8556/2025 | RAMVEER SINGH VS STATE OF ODISHA | ASIT KUMAR JENA VS | MALKANGIRI /512 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000135/2022 |
| 29 | D-BLAPL/24674/2025 BLAPL/8557/2025 | ADITYA @ NILAMANI GOUDA VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | BHARATPUR PS /226 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000235/2025 |
| 30 | D-BLAPL/24655/2025 BLAPL/8558/2025 | BHAGABAT DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | JALESWAR /310 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000353/2025 |
| 31 | D-BLAPL/24685/2025 BLAPL/8559/2025 | DEBASISH NAYAK VS STATE OF ODISHA | SOMANATH MITRA VS | / /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000066/2025 |
| 32 | D-BLAPL/23787/2025 BLAPL/8560/2025 | SUBASH BASANTARA @ SUBASH BEHERA @ TRINATH BASANTARA VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | FATEGARH /110 /2025 DISTRICT AND SESSIONS JUDGE,NAYAGUDA ST/0000155/2025 |
| 33 | D-BLAPL/24576/2025 BLAPL/8561/2025 | MANOJ KUMAR BEHERA VS STATE OF ODISHA | SIBA RANJAN POLAI VS | PURUSHOTTAMPUR /564 /2025 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTTAMPUR GR/0000560/2025 |
| 34 | D-BLAPL/24686/2025 BLAPL/8562/2025 | GOLAP CHANDRA HANSDA VS | NIRANJAN LENKA VS | BALASORE VIGILANCE /7 /2025 SPECIAL JUDGE, VIGILANCE, BARIPADA |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-----------------------------|--|
| 35 | D-BLAPL/24646/2025 BLAPL/8563/2025 | STATE OF ODISHA(VIG.) PANGI RAGHUNATH VS STATE OF ODISHA | SOUMYA KANTA TRIPATHY VS | GR/000002/2025 CHITRAKONDA /211 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000197/2024 |
| 36 | D-BLAPL/23706/2025 BLAPL/8564/2025 | SANTOSH BEHERA VS STATE OF ODISHA | SURESH KUMAR PANDA VS | CYBER CRIME AND E.O, BALASORE /2025 SPECIAL JUDGE (POCSO), BALASORE(E.O) Spl/0000189/2025 |
| 37 | D-BLAPL/24481/2025 BLAPL/8565/2025 | RAMA CHANDRA NEPAK VS STATE OF ODISHA | DIPTI RANJAN BHOKTA VS | JEYPORE VIGILANCE /25 /2025 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000017/2025 |
| 38 | D-BLAPL/24690/2025 BLAPL/8566/2025 | SHOVAN RAJAN BEHERA @ SOVAN VS STATE OF ODISHA | SK ABDUL JABIR VS | NAYAPALLI P.S. /230 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000521/2025 |
| 39 | D-BLAPL/24482/2025 BLAPL/8567/2025 | AMAR KUMAR BAHADUR @ SANKAR LAMBA VS STATE OF ODISHA | PRANAYA KUMAR MAHARAJ VS | JEYPORE TOWN /206 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2025 |
| 40 | D-BLAPL/24662/2025 BLAPL/8568/2025 | DUSASAN @ DUSHASAN ROUT VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | PARJANG /188 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000176/2024 |
| 41 | D-BLAPL/24711/2025 BLAPL/8569/2025 | SUDHANA MAHAPATRA VS STATE OF ODISHA | RAKESH BEHERA VS | PARJANG /346 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000416/2025 |
| 42 | D-BLAPL/24656/2025 BLAPL/8570/2025 | ANJAN BEHURA VS STATE OF ODISHA | ARIJEET MISHRA VS | RAJNAGAR /243 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000308/2025 |
| 43 | D-BLAPL/24657/2025 BLAPL/8571/2025 | MOHD. RAHEEM VS STATE OF ODISHA | RAJIB LOCHAN PATNAIK VS | RAYAGADA G.R.P. /39 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000026/2025 |
| 44 | D-BLAPL/19887/2025 BLAPL/8572/2025 | JUGAL KISHOR PRADHAN VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | HANDAPA /210 /2025 SPECIAL JUDGE ATHMALLIK(Anugul) Spl/0000014/2025 |
| 45 | D-BLAPL/24727/2025 BLAPL/8573/2025 | SUBHAM SANJAY SINDHE VS STATE OF ODISHA | SARBESWAR SAHOO VS | PADWA /69 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000065/2023 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|-------------------------------|---|
| 46 | D-BLAPL/21858/2025 BLAPL/8574/2025 | SITARAM SA VS STATE OF ODISHA | SUSHANTA KUMAR JOSHI VS | / /0 SPECIAL JUDGE, KANTABANJI(Balangir 2(A)CC/0000004/2025 |
| 47 | D-BLAPL/24177/2025 BLAPL/8575/2025 | DIBYAJIT PATRA @ DIBYAJOTI PATRA @ SANAKALIA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | Bamapada (Industrial Area) /58 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000142/2025 |
| 48 | D-BLAPL/24661/2025 BLAPL/8576/2025 | KARTIKA @ KARTIK CHANDRA BEHERA VS STATE OF ODISHA | GURUPRASAD BEHERA VS | SORO /579 /2025 SPECIAL JUDGE (POCSO), BALASORE(B Spl/0000216/2025 |
| 49 | D-BLAPL/24459/2025 BLAPL/8577/2025 | BAPI @ DHARMENDRA MALLIK @ MALIK VS STATE OF ODISHA | DEEPAK KU SAHOO VS | KENDRAPARA SADAR /281 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001219/2025 |
| 50 | D-BLAPL/24681/2025 BLAPL/8578/2025 | SANTANU @ BIREN KUMAR SAMAL VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | KALIAPANI /121 /2022 A.D.J.,JJPUR ROAD(Jajapur) ST/0000034/2023 |
| 51 | D-BLAPL/24732/2025 BLAPL/8579/2025 | JITU BEHERA @ GUDU @ JILU VS STATE OF ODISHA | SUSIL KUMAR PATTNAIK VS | GANGAPUR (ASKA) /418 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001165/2025 |
| 52 | D-BLAPL/24708/2025 BLAPL/8580/2025 | JIBAN BHOI VS STATE OF ODISHA | PRANGYANANDA PATTANAIAK VS | NIALI /301 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000285/2025 |
| 53 | D-BLAPL/23919/2025 BLAPL/8581/2025 | RANJEET KUMAR PRADHAN @ DIGAL VS UNION OF INDIA (NCB) | SUDHANSU SEKHAR DASH VS | NCB BHUBANESWAR /2 /2025 SPECIAL JUDGE, NIMAPARA(Puri) Spl/0000021/2025 |
| 54 | D-BLAPL/24100/2025 BLAPL/8582/2025 | BIPIN NAGA VS STATE OF ODISHA | SAROJ KUMAR MISHRA VS | MANAMUNDA /194 /2025 J.M.F.C.,KANTAMAL(Baudh) CT/0000253/2025 |
| 55 | D-BLAPL/24737/2025 BLAPL/8583/2025 | BIKAS DAS VS STATE OF ODISHA | SANTOSH KUMAR MOHANTY VS | BALICHANDRAPUR /96 /2025 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000327/2025 |
| 56 | D-BLAPL/24698/2025 BLAPL/8584/2025 | SUDARSHNA NAYAK VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | BADABAZAR /234 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001394/2025 |
| 57 | D-BLAPL/24700/2025 | KUNU @ NARENDRA DAS | AKSHAYA KUMAR SAHOO | BINIKA /209 /2023 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|---|--------------------------------|---|
| | BLAPL/8585/2025 | VS STATE OF ODISHA | VS | A.D.J.,SONEPUR(Sonepur) SC/0000015/2024 |
| 58 | D-BLAPL/24740/2025 BLAPL/8586/2025 | CHANDAN BARIK VS STATE OF ODISHA | SUSANTA SEKHAR MOHAPATRA VS | SINGHADWAR PS /43 /2022 1ST A.D.J., PURI(Puri) ST/0000402/2022 |
| 59 | D-BLAPL/24701/2025 BLAPL/8587/2025 | BIJUA @ BIJAYA MALIK VS STATE OF ODISHA | AKSHAYA KUMAR NAYAK VS | AUL /4 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000410/2025 |
| 60 | D-BLAPL/24717/2025 BLAPL/8588/2025 | FARUK KHAN VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | INDUSTRIAL ESTATE PS /149 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000587/2025 |
| 61 | D-BLAPL/24719/2025 BLAPL/8589/2025 | PRADIP PARIDA @ PRADEEP PARIDA VS STATE OF ODISHA | JYOTIRMAYA SAHOO VS | DHARAKOT PS /230 /2024 A.D.J.,ASKA(Ganjam) ST/0000105/2025 |
| 62 | D-BLAPL/24723/2025 BLAPL/8590/2025 | MANOJ PARIDA VS STATE OF ODISHA | AMLAN SHAKTI PAUL VS | // SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000062/2025 |
| 63 | D-CMAPL/28206/2025 CMAPL/251/2025 | SUBASH CHANDRA SAMAL VS STATE OF ODISHA | ADV. VS | // () |
| 64 | D-CMAPL/28325/2025 CMAPL/252/2025 | RIDDN KARAN TIBAREWAL VS STATE OF ODISHA | ADV. VS | // () |
| 65 | D-CMAPL/32056/2025 CMAPL/253/2025 | DINESH KUMAR AGRAWAL VS INDIAN TELECOM INDUSTRIES LIMITED | RAMDAS ACHARY VS | // () |
| 66 | D-CMAPL/31234/2025 CMAPL/254/2025 | RABINARAYAN MISHRA VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // () |
| 67 | D-CMP/32270/2025 CMP/1242/2025 | SUSAMA PATEL VS NIRAKAR NAYAK | PABITRA KUMAR NAYAK VS | // S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S) |
| 68 | D-CMP/32346/2025 CMP/1243/2025 | SHANTILATA PATEL VS | BYOMOKESH SAHOO VS | // CIVIL JUDGE (SD),SUNDERGARH(Sunda |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|-----------------------------------|---|-----------------------------------|---|
| 69 | D-CMP/32416/2025 CMP/1244/2025 | SAKUNTALA PATEL DILIP KUMAR MALLICK VS NARAHARI MALLIK | SATRUGHNA DASH (A) VS | CS/0000284/2013 // 3RD ADDL. DISTRICT JUDGE,CUTTACK Fao/0000055/2022 |
| 70 | D-CMP/29758/2025 CMP/1245/2025 | GIRIJA NANDINI PATI VS KABITA DASH | SIBADUTTA RAMAPRASAD MISHRA VS | // CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000264/2018 |
| 71 | D-CMP/29420/2025 CMP/1246/2025 | GAUTAM BUDHA SINGH SAMANT VS STATE OF ODISHA | AMITAV TRIPATHY VS | // CIVIL JUDGE (SD),TALCHER(Anugul) CS/0000217/2022 |
| 72 | D-CMP/31911/2025 CMP/1247/2025 | KARTIK LAL GUPTA VS PINKI LAL | AMIT PRASAD BOSE VS | // DISTRICT & SESSIONS JUDGE,PURI(Puri) RFA/0000051/2018 |
| 73 | D-CMP/29887/2025 CMP/1248/2025 | URMILA SARANGI VS MURALIDHAR BEHERA | SHUBHASHREE PRADHAN VS | // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001065/2023 |
| 74 | D-CMP/17107/2025 CMP/1249/2025 | JAMINI PATEL VS HEMANT KUMAR BHATI | KIRTAN DANG VS | // CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/0000054/2023 |
| 75 | D-CMP/32177/2025 CMP/1250/2025 | PADMANAVA SAHOO VS SANDHYARANI SAHOO | PRASANNA KUMAR SWAIN VS | // CIVIL JUDGE (SD),1ST COURT,CUTTACK CMA/0000051/2024 |
| 76 | D-CMP/32343/2025 CMP/1251/2025 | SASHIKALA PATEL VS SANTOSH NAIK | BYOMOKESH SAHOO VS | // CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) CS/0000029/2024 |
| 77 | D-CMP/32637/2025 CMP/1252/2025 | PARBATI SENAPATI VS SATYABHAMA BARIK | AMIT PRASAD BOSE VS | // DISTRICT & SESSIONS JUDGE,BHADRAKALINGAR Fao/0000040/2025 |
| 78 | D-CMP/32538/2025 CMP/1253/2025 | SUMITRA PRADHAN VS CH. LAXMI NARAYAN NAYAK | PRASANTA KUMAR NANDA VS | // CIVIL JUDGE (JR. DIV), SEMILIGUDA(Koraput) EP/0000001/2015 |
| 79 | D-CMP/31913/2025 CMP/1254/2025 | RAMAKANTA DASH VS RADHAKANTA DASH | ABHIMANYU PARIDA VS | // ADDL CIVIL JUDGE (SD), KENDRAPARA CS/0001640/2014 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|--|----------------------------|--|
| 80 | D-CMP/31899/2025 CMP/1255/2025 | PRAFULLA KUMAR SAHOO VS PRMILA SAHOO | SOURAV SUMAN BHUYAN VS | // CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) |
| 81 | D-CMP/29257/2025 CMP/1256/2025 | KULAMANI PARIDA VS LAXMIPRIYA SATAPATHY | SOURAV SUMAN BHUYAN VS | // CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) |
| 82 | D-CONTC/30150/2025 CONTC/3821/2025 | CHANDAN MALLICK VS PINAK MISHRA,IPS | ADV. VS | // () |
| 83 | D-CONTC/32158/2025 CONTC/3822/2025 | HARAPRIYA NANDA VS SURENDRA KUMAR, IAS | KRISHNA CHANDRA SAHU VS | // () |
| 84 | D-CONTC/32256/2025 CONTC/3823/2025 | SAURAV RANJAN MOHANTY VS ANAKAR NAYAK,B.D.O,MORADA,MAYURBHANJ | ADV. VS | // () |
| 85 | D-CONTC/32279/2025 CONTC/3824/2025 | GOPAL CHANDRA SAHU VS ARJUN BEHERA, CHIEF CONSTRUCTION ENGNR.,RURAL WORKS CIRCLE,BHAWANIPATANA | ADV VS | // () |
| 86 | D-CONTC/32249/2025 CONTC/3825/2025 | JAYANTA KUMAR DAS VS ARINDAM DAKUA,DIRECTOR,HOUSING AND U.D, DEPT., ODISHA | GOBINDA CHANDRA DAS VS | // () |
| 87 | D-CONTC/32057/2025 CONTC/3826/2025 | M/S. GANGADHAR JENA VS SHISHIRA MAHAPATRA,B.M, UNION BANK OF INDIA, PARADEEP PORT BRANCH | SIDHANT DWIBEDI VS | // () |
| 88 | D-CONTC/32495/2025 CONTC/3827/2025 | BISWANATH SAHOO VS HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI | PRONOY MOHANTY VS | // () |
| 89 | D-CONTC/32502/2025 CONTC/3828/2025 | BISWANATH SAHOO VS HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI | PRONOY MOHANTY VS | // () |
| 90 | D-CONTC/32329/2025 CONTC/3829/2025 | DR.ULLASH KUMAR VS ASWATHY S,IAS | ADV. VS | // () |
| 91 | D-CONTC/32334/2025 | PRASENENDU DAS | AMRUT BARAL | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|----------------------------|--|
| | CONTC/3830/2025 | VS MOHAMMAD QISWAR IQBAL ALI,PLANNING MEMBER-CUM- A.O, C.D.A | VS | () // |
| 92 | D-CONTC/32433/2025 CONTC/3831/2025 | ASHISH KUMAR DASH VS SATYABRATA SAHU,IAS | ADV. VS | // () // |
| 93 | D-CONTC/32505/2025 CONTC/3832/2025 | BISWANATH SAHOO VS HRUSHIKESH MALLICK,TAHASILDAR,PIPILI,PURI | PRONOY MOHANTY VS | // () // |
| 94 | D-CONTC/32518/2025 CONTC/3833/2025 | ANANTA PREM TURUK VS ANU GARG,IAS | ADV. VS | // () // |
| 95 | D-CONTC/32134/2025 CONTC/3834/2025 | BHUBAN BHADRA VS BHAKTABANDHU PRADHAN,TAHASILDAR,RARUAN,MAYURBHANJ | ADV. VS | // () // |
| 96 | D-CONTC/31971/2025 CONTC/3835/2025 | ATKU MAJHI VS ALOK KAR,IAS | ADV. VS | // () // |
| 97 | D-CRLA/26914/2024 CRLA/964/2025 | MANGILAL GORNA VS STATE OF ODISHA | MAHENDRA KUMAR SAHU VS | // A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/000051/2021 |
| 98 | D-CRLA/23681/2025 CRLA/965/2025 | JHUNULATA MALLIK VS STATE OF ODISHA | PURNA CHANDRA BEHERA VS | KABISURYANAGAR (KODALA) /45 /201 A.D.J.,KODALA(Ganjam) ST/0000100/2020 |
| 99 | D-CRLA/24593/2025 CRLA/966/2025 | BUDHAN HEMBRAM VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | BANGRIPOSI /85 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000213/2023 |
| 100 | D-CRLA/22262/2025 CRLA/967/2025 | M.RAM MOHAN RAO VS STATE OF ODISHA | BISWAJIT MOHANTY VS | BHANJANAGAR /3 /1989 ASST. SESSIONS JUDGE, BHANJANAGAR SC/0000008/2000 |
| 101 | D-CRLA/24386/2025 CRLA/968/2025 | PRAKASH KUMAR SAHOO VS STATE OF ODISHA | SAMVIT MOHANTY VS | BALIKUDA /177 /2025 DISTRICT & SESSIONS JUDGE,JAGATSIPUR CT/0000104/2025 |
| 102 | D-CRLA/24450/2025 CRLA/969/2025 | LABAKUSHA KANTERI VS | JUGALA KISHORE PANDA VS | MOTU /55 /2020 DISTRICT AND SESSIONS JUDGE,MALAK |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|--------------------------------|---|
| 103 | D-CRLA/24575/2025 CRLA/970/2025 | STATE OF ODISHA GANAPATI POLEI@INDIA VS STATE OF ODISHA | SIDHARTHA SANKAR RAY (2) VS | CT/0000065/2021 DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000240/2025 |
| 104 | D-CRLMA/22880/2025 CRLMA/116/2025 | APARNA DASH VS STATE OF ODISHA | NIRANJAN PANDA VS | KHANDAGIRI P.S. /597 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001580/2024 |
| 105 | D-CRLMC/15407/2025 CRLMC/3191/2025 | PRAKASH BEHERA VS STATE OF ODISHA | DEBJYOTI PANDA VS | / /0 EXCISE COMMISSIONER, ODISHA, CUT EXCISE APPEAL/0000032/2024 |
| 106 | D-CRLMC/15409/2025 CRLMC/3192/2025 | PRAKASH BEHERA VS STATE OF ODISHA | DEBAJYOTI PANDA VS | / /0 EXCISE COMMISSIONER, ODISHA, CUT EXCISE APPEAL/0000033/2024 |
| 107 | D-CRLMC/23520/2025 CRLMC/3193/2025 | JULI PRADHAN VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | MUNIGUDA /115 /2025 CIVIL JUDGE(J.D.)-CUM-J.M.F.C.,MUNIC GR/0000211/2025 |
| 108 | D-CRLMC/24438/2025 CRLMC/3194/2025 | BIBHU NAYAK @ NAIK VS STATE OF ODISHA | CHANDAN SAMANTARAY VS | SONEPUR /93 /2022 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000023/2022 |
| 109 | D-CRLMC/24565/2025 CRLMC/3195/2025 | SHAKTIDHAR NAIK VS BINDIYA SAMANTRAY | SAILAZA NANDAN DAS VS | / /0 J.M.F.C,CUTTACK(Cuttack) DV M.C./0000297/2024 |
| 110 | D-CRLMC/24449/2025 CRLMC/3196/2025 | DHIRENDRA SAHU VS STATE OF ODISHA | ALOK KUMAR PANDA VS | / /0 J.M.F.C,TALCHER(Anugul) ICC/0000158/2021 |
| 111 | D-CRLMC/24538/2025 CRLMC/3197/2025 | BIJU @ BIJAY KUMAR KANUNGO VS STATE OF ODISHA | KULDEEP MOHANTY VS | BALASORE TOWN /343 /2011 A.D.J.,BALASORE(Baleshwar) ST/0000160/2017 |
| 112 | D-CRLMC/24159/2025 CRLMC/3198/2025 | SONU @ SK.AMIR BUX VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | LALBAG /226 /2023 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000144/2023 |
| 113 | D-CRLMC/24271/2025 CRLMC/3199/2025 | STIPEN NAYAK @ BALA NAYAK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | TUMUDIBANDHA /49 /2025 JMFC, TUMUDIBANDHA(Kandhamal) CT/0000086/2025 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|--|------------------------------|---|
| 114 | D-CRLMC/24428/2025 CRLMC/3200/2025 | DEBASHISH MOHANTY VS STATE OF ODISHA | DEBA PRASAD DAS VS | BHUBAN /322 /2020 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000300/2020 |
| 115 | D-CRLMC/24432/2025 CRLMC/3201/2025 | ASWINI KUMAR JAIN VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | LAKHANA /104 /2021 C.J.M.,NAWAPARA(Nuapada) CT/0000767/2021 |
| 116 | D-CRLMC/24446/2025 CRLMC/3202/2025 | NIRJHARINI RATH VS STATE OF ODISHA | ALOK KUMAR PANDA VS | //0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0000971/2025 |
| 117 | D-CRLMC/24454/2025 CRLMC/3203/2025 | DHIRENDRA SAHU VS STATE OF ODISHA | ALOK KUMAR PANDA VS | //0 J.M.F.C,TALCHER(Anugul) ICC/0000081/2021 |
| 118 | D-CRLMC/24495/2025 CRLMC/3204/2025 | RANJIT BHABANI SANKAR SAHU VS STATE OF ODISHA | ASUTOSH TRIPATHY VS | ANGUL SADAR PS /495 /2023 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR GR/0000769/2023 |
| 119 | D-CRLMC/24625/2025 CRLMC/3205/2025 | RAJENDRA KUMAR SAMARTHA @ RAJENDRA SAMARTHA VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | LINGARAJ P.S. /179 /2003 J.M.F.C.,BHUBANESWAR(Khordha) GR/0003723/2003 |
| 120 | D-CRLMC/24639/2025 CRLMC/3206/2025 | SIDDHARTH PODDAR VS STATE OF ODISHA | MOHAMMED MUSTAQ ANSARI VS | //0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A 2(C)CC/0000037/2013 |
| 121 | D-CRLMC/24645/2025 CRLMC/3207/2025 | BUDHIBAMAN SWAIN @ BUDHIA SWAIN VS STATE OF ODISHA | SURYAKANTA DWIBEDI VS | FATEGARH /215 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000206/2025 |
| 122 | D-CRLMC/14485/2025 CRLMC/3208/2025 | DR.SHAMI SALIM VS IIC BIDANASI POLICE STATION, CUTTACK | PUSPAMITRA MOHAPATRA VS | //0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000577/2022 |
| 123 | D-CRLMC/24760/2025 CRLMC/3209/2025 | DR.KESHAB CHANDRA SHADANGI VS STATE OF ODISHA | RATIKANTA MOHAPATRA VS | HINJILI /603 /2025 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000015/2025 |
| 124 | D-CRLMC/22908/2025 CRLMC/3210/2025 | SETA SIRKA @ KENDURAKA VS STATE OF ODISHA | BIJAYA KUMAR RAGADA VS | NARAYANPATNA /2 /2014 ADDL DISTRICT AND SESSIONS JUDGE CT/0000031/2022 |
| 125 | D-CRLMC/24085/2025 | ASHU RANJAN BEHERA | KISAN BISWAL | MAHILA P.S.(BBSR) /74 /2016 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-----------------------------|--|
| | CRLMC/3211/2025 | VS STATE OF ORISSA | VS | J.M.F.C.,BHUBANESWAR(Khordha) CT/0001345/2016 |
| 126 | D-CRLMC/24148/2025 CRLMC/3212/2025 | RAJESH SAMANTASINGHAR VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | INDUSTRIAL ESTATE PS /135 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000506/2025 |
| 127 | D-CRLMC/24689/2025 CRLMC/3213/2025 | DR.DEEPAK PADHI VS GAYATRI PANDA | DEEPALI MAHAPATRA VS | //0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000156/2025 |
| 128 | D-CRLMP/24067/2025 CRLMP/1039/2025 | AMIT KUMAR MOHAPATRA VS HADIBANDHU BEHERA | TRILOCHAN PANIGRAHI VS | //0 S.D.J.M.,PURI(Puri) ICC/0000609/2015 |
| 129 | D-CRLMP/24106/2025 CRLMP/1040/2025 | SATYARANJAN SAHOO VS STATE OF ODISHA | PADMANAV BHUTIA VS | //0 (// |
| 130 | D-CRLMP/23802/2025 CRLMP/1041/2025 | KAILASH CHANDRA BEHERA VS STATE OF ODISHA | BIKRAM CHANDRA GHADEI VS | //0 (// |
| 131 | D-CRLMP/24108/2025 CRLMP/1042/2025 | HITESH KUMAR AGRAWALLA VS STATE OF ODISHA | TIGMANSHU PATNAIK VS | CYBER CRIME AND ECONOMIC OFFEN (// |
| 132 | D-CRLMP/23699/2025 CRLMP/1043/2025 | RANJAN KUMAR KAR VS STATE OF ODISHA | SARAT KUMAR JENA VS | DERABIS /131 /2023 (// |
| 133 | D-CRLMP/24473/2025 CRLMP/1044/2025 | MAMATA DASH VS STATE OF ODISHA | PRAMOD KUMAR ROUT VS | //0 (// |
| 134 | D-CRLREV/21323/2025 CRLREV/520/2025 | SITARAM TRIPATHY VS STATE OF ODISHA(VIG.) | PRAVASH CHANDRA JENA VS | VIGILANCE PS (BERHAMPUR) /12 /2009 SPECIAL JUDGE (VIGILANCE), PHULBA CRMC/0000001/2023 |
| 135 | D-CRLREV/24128/2025 CRLREV/521/2025 | BIJAYA KUMAR ROUT VS STATE OF ODISHA | HAREKRUSHNA DASH VS | // A.D.J.,ANANDAPUR(Kendujhar) CRA/0000008/2022 |
| 136 | D-CRLREV/24241/2025 CRLREV/522/2025 | SRINIBAS ROUT @ SHINIBAS ROUT VS | PRADIPTA BEURA VS | // EXCISE COMMISSIONER, ODISHA, CUT |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|-----------------------------------|--|
| 137 | D-CRLREV/24488/2025 CRLREV/523/2025 | STATE OF ODISHA PUJA BEURA VS STATE OF ODISHA | PRADIPTA BEURA VS | EXCISE APPEAL/0000024/2024 // EXCISE COMMISSIONER, ODISHA, CUT EXCISE APPEAL/0000007/2025 |
| 138 | D-CRLREV/24510/2025 CRLREV/524/2025 | MADHUSUDAN ROUT VS STATE OF ODISHA | BHABANI SHANKAR DASPARIDA VS | //0 2ND A.D.J., BARIPADA(Mayurbhanj) CRA/0000036/2017 |
| 139 | D-CRLREV/24568/2025 CRLREV/525/2025 | SWAPNESWAR BEHERA VS RENUBALA BEHERA | UMA CHARAN MISHRA VS | //0 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug CRMC/0000051/2017 |
| 140 | D-CRLREV/24390/2025 CRLREV/526/2025 | NILENDRI SITHA VS STATE OF ODISHA | NIRMALENDU MISHRA VS | //0 J.M.F.C.,NARASINGHPUR(Cuttack) ICC/0000031/2025 |
| 141 | D-CRLREV/24549/2025 CRLREV/527/2025 | NIKHIL KUMAR VS STATE OF ODISHA | SK. ZAFARULLA VS | NABARANGAPUR TOWN /60 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CRA/0000009/2024 |
| 142 | D-CRLREV/24245/2025 CRLREV/528/2025 | BIMBADHAR SAHU VS STATE OF ODISHA(VIG.) | BIJAYA KUMAR RAGADA VS | BALASORE VIGILANCE /5 /2014 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar, GR/0000003/2014 |
| 143 | D-CRLREV/24252/2025 CRLREV/529/2025 | BIPIN BIHARI PANDA VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | KANPUR /86 /2002 A.D.J.,ATHAGARH(Cuttack) CRA/0000006/2024 |
| 144 | D-CRLREV/24501/2025 CRLREV/530/2025 | BRAHMANANDA DASH VS STATE OF ODISHA(VIG.) | CHINMAY MOHANTY VS | SAMBALPUR VIGILANCE /41 /2011 SPECIAL JUDGE(VIG),BARGARH(Bargarh, CT/0000045/2012 |
| 145 | D-CRLREV/24743/2025 CRLREV/531/2025 | DR.SANDEEP KUMAR PRUSTY VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | MANGALA BAG /266 /2021 J.M.F.C,CUTTACK(Cuttack) GR/0001493/2021 |
| 146 | D-CRLREV/24745/2025 CRLREV/532/2025 | AYESA@AYSABIBI VS STATE OF ODISHA | PRAVASH CHANDRA JENA VS | JALESWAR /268 /2020 J.M.F.C,JALESWAR(Baleshwar) CT/0000587/2020 |
| 147 | D-GCRLA/22479/2025 GCRLA/9/2025 | STATE OF ODISHA STATE OF ODISHA VS BHUBAN@BUSU MOHANTA | SAUBHAGYA KETAN NAYAK (AGA) VS | JHARPOKHARIA /37 /2016 DISTRICT & SESIONS JUDGE,BARIPADA, ST/0000211/2016 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------------------------|--|--------------------------------|--|
| 148 | D-GUAP/24328/2025 GUAP/10/2025 | TAPASWINI SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE KHORDHA | BIBHUTI BHUSAN PATTNAYAK VS | // DISTRICT & SESIONS JUDGE,BHUBANE GUAP/0000016/2024 |
| 149 | D-MACA/31209/2025 MACA/929/2025 | SUSAMA PANDA VS BISWANATH MOHAPATRA | SATYABRATA SENAPATI VS | // III MACT,JAJPUR(Jajapur) Mac/0000050/2013 |
| 150 | D-MACA/31327/2025 MACA/930/2025 | ANITA MAJHI VS PRADEEP KUMAR JAISWAL | PABITRA KUMAR NAYAK VS | // 3RD M.A.C.T., ROURKELA(Sundargarh) Mac/0000127/2023 |
| 151 | D-MACA/32120/2025 MACA/931/2025 | SK. MAZHAR VS GIRIDHARI MOHANTY | PRADEEP KUMAR MISHRA VS | // 3RD M.A.C.T.,CUTTACK(Cuttack) Mac/0000762/2015 |
| 152 | D-MACA/32383/2025 MACA/932/2025 | SUNAMANI NAYAK VS MUNMUN LATA PANIGRAHI | PRADEEP KUMAR MISHRA VS | // 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000269/2022 |
| 153 | D-MACA/31856/2025 MACA/933/2025 | RAJ KISHORE SATAPATHY VS ARATI DASH | GOPAL KRISHNA NAYAK VS | // III MACT,BHANJANAGAR(Ganjam) Mac/0000071/2016 |
| 154 | D-MATA/27725/2025 MATA/307/2025 | DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA | SAYANTAN PANDA VS | // JUDGE, FAMILY COURT, NAYAGARH(N CRLMP/0000199/2022 |
| 155 | D-MATA/31403/2025 MATA/308/2025 | BHAGABANA MAHAPATRA VS MANU MOHAPATRA | RAKESH BEHERA VS | // JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000069/2023 |
| 156 | D-MATA/31329/2025 MATA/309/2025 | KAVITA RANI JENA VS DEBASIS SAMAL | PRAJNA SARITA MOHANTY VS | // JUDGE, FAMILY COURT, NAYAGARH(N CP/0000140/2018 |
| 157 | D-RPFAM/31788/2025 RPFAM/221/2025 | RASHMITA MEHER VS JAGANNATH MEHER | SAROJ KUMAR PADHY VS | // JUDGE, FAMILY COURT, BARGARH(Bar Mat/0000018/2023 |
| 158 | D-RPFAM/28033/2025 RPFAM/222/2025 | SWARUP RANJAN SWAIN VS SUMRIT SUBHRAJIT SWAIN | LINGARAJ SARANGI VS | // JUDGE, FAMILY COURT, DHENKANAL CRL.EXN/0000076/2025 |
| 159 | D-RSA/30806/2025 | NITYANANDA NATTA | AMIT PRASAD BOSE | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-----------------------------|---|
| | RSA/410/2025 | VS STATE OF ODISHA | VS | A.D.J.,BALASORE(Baleshwar) RFA/0000065/2023 |
| 160 | D-STREV/29168/2025 STREV/21/2025 | M/S. INDIAN CHARGE CROME LIMITED , RAYAGADA VS STATE OF ODISHA | PRAKASH KUMAR JENA VS | // () |
| 161 | D-STREV/29178/2025 STREV/22/2025 | M/S. INDIAN CHARGE CROME LTD., RAYAGADA VS STATE OF ODISHA | PRAKASH KUMAR JENA VS | // JUDICIAL MEMBER, ODISHA SALES TA SA/0000160/2006 |
| 162 | D-STREV/29191/2025 STREV/23/2025 | M/S. INDIAN CHARGE CROME LTD.,RAYAGADA VS STATE OF ODISHA | PRAKASH KUMAR JENA VS | // JUDICIAL MEMBER, ODISHA SALES TA SA/0000088/2005 |
| 163 | D-TRP(C)/32281/2025 TRP(C)/268/2025 | RAJALAXMI PANDA VS BISWARANJAN KAR | SARATHI JYOTI MOHANTY VS | // JUDGE, FAMILY COURT, DHENKANAL CP/0000113/2025 |
| 164 | D-TRP(C)/32355/2025 TRP(C)/269/2025 | ANUROOPA UDGATA VS DEBADUTTA MISHRA | RAJESH KUMAR TRIPATHY VS | // CIVIL JUDGE (SD),KORAPUT(Koraput) Mat/0000072/2024 |
| 165 | D-TRP(C)/32447/2025 TRP(C)/270/2025 | NAROTTAM SAHOO VS DUDHNATH RAJ | PRAMOD KISHORE CHAND VS | // 4TH M.A.C.T., KAMAKHYANAGAR(Dhe Mac/0000008/2024 |
| 166 | D-WA/31143/2025 WA/1388/2025 | AMAN KUMAR PANDA VS STATE OF ORISSA | MONALISHA SAHOO VS | // () |
| 167 | D-WA/31533/2025 WA/1389/2025 | BASANTA @ PRASANTA KUMAR PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR MISHRA VS | // () |
| 168 | D-WA/31537/2025 WA/1390/2025 | JHUNESH PRADHAN @ DIGAL VS STATE OF ODISHA | SUSANTA KUMAR MISHRA VS | // () |
| 169 | D-WP(C)/32196/2025 WP(C)/22633/2025 | DEBENDRA MAHUNTA VS ASSISTANT SETTLEMENT OFFICER, CUTTACK | SUDHIR KUMAR MALLICK VS | // () |
| 170 | D-WP(C)/32239/2025 WP(C)/22634/2025 | NARAYAN THAPA VS | MANORANJAN PADHI VS | // () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| 171 | D-WP(C)/31345/2025 WP(C)/22635/2025 | STATE OF ODISHA SMRUTIPRITAM MOHANTY VS | SANJIB KUMAR BHANJADEO VS | // // 0 |
| 172 | D-WP(C)/32112/2025 WP(C)/22636/2025 | STATE OF ODISHA SARBESWAR SWAIN VS | MANAS PATI VS | // // 0 |
| 173 | D-WP(C)/32075/2025 WP(C)/22637/2025 | STATE OF ODISHA HEMANTA SARANGI VS | BINI MISHRA VS | // // 0 |
| 174 | D-WP(C)/32214/2025 WP(C)/22638/2025 | STATE OF ODISHA RAMA CHANDRA PANDA VS | SAILABALA JENA VS | // // 0 |
| 175 | D-WP(C)/32142/2025 WP(C)/22639/2025 | STATE OF ODISHA SUSHANTA KUMAR PARIDA VS | LAMBODAR PRADHAN VS | // // 0 |
| 176 | D-WP(C)/32240/2025 WP(C)/22640/2025 | STATE OF ODISHA SANJUKTA PANDA VS | SAROJA KANTA SAMAL VS | // // 0 |
| 177 | D-WP(C)/32211/2025 WP(C)/22641/2025 | STATE OF ODISHA M/S.DEBANANDA BEHERA, MAYURBHANJ VS | ANURAG PATI VS | // // 0 |
| 178 | D-WP(C)/32212/2025 WP(C)/22642/2025 | STATE OF ODISHA LANKESWARI MAJHI VS | DHANANJAYA MUND VS | // // 0 |
| 179 | D-WP(C)/32231/2025 WP(C)/22643/2025 | STATE OF ODISHA SHUBHRANSU SHEKHAR DEBNATH VS | UMA CHARAN MISHRA VS | // // 0 |
| 180 | D-WP(C)/32148/2025 WP(C)/22644/2025 | THE STATE LEVEL SCRUTINY COMMITTEE, CUTTACK MANORANJAN NAYAK VS | SRIKAR KUMAR RATH VS | // // 0 |
| 181 | D-WP(C)/32283/2025 WP(C)/22645/2025 | THE COLLECTOR CUM D.M., BALASORE DIGAMBAR MALLICK VS | SUBHRANSU BHUSAN MOHANTY VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|------------------------------|-------------------------------------|
| 182 | D-WP(C)/32052/2025 WP(C)/22646/2025 | SANTILATA SATPATHY VS STATE OF ODISHA | JANAKI KANTA MAHAPATRA VS | // 0 // |
| 183 | D-WP(C)/32149/2025 WP(C)/22647/2025 | M.YELLAIAH VS UNION OF INDIA | SRIKAR KUMAR RATH VS | // 0 // |
| 184 | D-WP(C)/32219/2025 WP(C)/22648/2025 | SHYAMPADA MANDAL VS STATE OF ODISHA | SAILABALA JENA VS | // 0 // |
| 185 | D-WP(C)/32053/2025 WP(C)/22649/2025 | BIBHUTI BHUSANA SWAIN VS STATE OF ODISHA | SUSANTA KUMAR JETHY VS | // 0 // |
| 186 | D-WP(C)/32275/2025 WP(C)/22650/2025 | ARTATRAN SWAIN VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 187 | D-WP(C)/32228/2025 WP(C)/22651/2025 | VILLAGERS OF KHATIA, NAYAGARH VS STATE OF ODISHA | AMITAV TRIPATHY VS | // 0 // |
| 188 | D-WP(C)/32549/2025 WP(C)/22652/2025 | F.C.I.WORKERS UNION TRADE, CUTTACK VS UNION OF INDIA | SARITA MOHARANA VS | // 0 // |
| 189 | D-WP(C)/32267/2025 WP(C)/22653/2025 | ARUNA KUMAR DAS VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 190 | D-WP(C)/32278/2025 WP(C)/22654/2025 | SADANANDA MAHARANA VS STATE OF ODISHA | LAXMIKANTA MOHANTY VS | // 0 // |
| 191 | D-WP(C)/32315/2025 WP(C)/22655/2025 | SNIGADHARANI MAJHI VS STATE OF ODISHA | ASUTOSH ROUT VS | // 0 // |
| 192 | D-WP(C)/32223/2025 WP(C)/22656/2025 | NARAYAN MOHANTY VS STATE OF ODISHA | BISWABIHARI MOHANTY VS | // 0 // |
| 193 | D-WP(C)/31759/2025 | NIRANJAN PARIDA | SANJAY KUMAR PATTANAIAK | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| | WP(C)/22657/2025 | VS STATE OF ODISHA | VS | 0 // |
| 194 | D-WP(C)/32266/2025 WP(C)/22658/2025 | BISWAJIT BARIK VS STATE OF ODISHA | BIPLABA P.B. BAHALI VS | // 0 // |
| 195 | D-WP(C)/32619/2025 WP(C)/22659/2025 | ANSHUMAN BEURIA VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // 0 // |
| 196 | D-WP(C)/32046/2025 WP(C)/22660/2025 | BANDANA MALLIK VS STATE OF ODISHA | SOUBHAGYA SWAIN VS | // 0 // |
| 197 | D-WP(C)/32529/2025 WP(C)/22661/2025 | DR. KUMUDA CH. SATAPATHY VS STATE OF ODISHA | SANTOSH KUMAR MAHANTY VS | // 0 // |
| 198 | D-WP(C)/32257/2025 WP(C)/22662/2025 | SUBHASINEE @ SUBASINI SAMAL VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // 0 // |
| 199 | D-WP(C)/32244/2025 WP(C)/22663/2025 | LAMBODAR KISAN VS STATE OF ODISHA | MANORANJAN PADHI VS | // 0 // |
| 200 | D-WP(C)/32068/2025 WP(C)/22664/2025 | SANJUKTA NAG VS STATE OF ODISHA | MANAS KUMAR CHAND VS | // 0 // |
| 201 | D-WP(C)/28150/2025 WP(C)/22665/2025 | PATHANI SAHOO VS STATE OF ODISHA | BISWAJIT MOHANTY VS | // 0 // |
| 202 | D-WP(C)/32302/2025 WP(C)/22666/2025 | NIRANJAN SINGH VS STATE OF ODISHA | DEBIDUTTA MOHAPATRA VS | // 0 // |
| 203 | D-WP(C)/32258/2025 WP(C)/22667/2025 | BIJENDRA NATH DAS VS STATE OF ODISHA | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 204 | D-WP(C)/32272/2025 WP(C)/22668/2025 | LAXMIDHAR MOHANTY VS | ACHYUTANANDA PATTANAİK VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| 205 | D-WP(C)/32291/2025 WP(C)/22669/2025 | STATE OF ORISSA KARTIKESWAR BEHERA VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA | SUBHRANSU BHUSAN MOHANTY VS | // // 0 |
| 206 | D-WP(C)/32261/2025 WP(C)/22670/2025 | SANJUKTA SWAIN VS STATE OF ODISHA | SAROJA KANTA SAMAL VS | // 0 // |
| 207 | D-WP(C)/32296/2025 WP(C)/22671/2025 | SUBHANKAR BISHMAYA RANJAN PANY VS STATE OF ODISHA | MANORANJAN MISHRA VS | // 0 // |
| 208 | D-WP(C)/32290/2025 WP(C)/22672/2025 | GANGADHAR SAHU VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 209 | D-WP(C)/32471/2025 WP(C)/22673/2025 | MARUTI ROUT VS STATE OF ODISHA | SUBRAT KUMAR KAR VS | // 0 // |
| 210 | D-WP(C)/32298/2025 WP(C)/22674/2025 | RABINDRA BEHERA VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 211 | D-WP(C)/32341/2025 WP(C)/22675/2025 | NIBASINI JENA VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 212 | D-WP(C)/32344/2025 WP(C)/22676/2025 | ABHIMANYU PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR LENKA VS | // 0 // |
| 213 | D-WP(C)/31633/2025 WP(C)/22677/2025 | PURNA CHANDRA SUKLA VS UNION OF INDIA | SADASIVA PATRA (1) VS | // 0 // |
| 214 | D-WP(C)/32345/2025 WP(C)/22678/2025 | JITENDRA DAS VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK | SUDHIR KUMAR MALLICK VS | // 0 // |
| 215 | D-WP(C)/32339/2025 WP(C)/22679/2025 | MANJULATA SAHU VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|--------------------------------|-------------------------------------|
| 216 | D-WP(C)/32459/2025 WP(C)/22680/2025 | DHANURJAYA RANA VS COLLECTOR, KEONJHAR | PARTHA SARATHI DAS VS | // 0 // |
| 217 | D-WP(C)/32300/2025 WP(C)/22681/2025 | GURUBA MARANDEE VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA | SUBHRANSU BHUSAN MOHANTY VS | // 0 // |
| 218 | D-WP(C)/32446/2025 WP(C)/22682/2025 | ANIL KUMAR MOHAPATRA VS STATE OF ODISHA | MANOJA KUMAR KHUNTIA VS | // 0 // |
| 219 | D-WP(C)/26020/2025 WP(C)/22683/2025 | THE LEGAL MANAGER, HDFC ERGO GENERAL INSURANCE COMPANY, OSL TOWER, VS MAUNABATI KATUAL | DEVI TALUKKHAN VS | // 0 // |
| 220 | D-WP(C)/32455/2025 WP(C)/22684/2025 | BHOLESWAR MUKHI VS STATE OF ODISHA | BIBHUTI BHUSAN MISHRA VS | // 0 // |
| 221 | D-WP(C)/32326/2025 WP(C)/22685/2025 | JHUNA MALLICK VS STATE OF ORISSA | MANAS KUMAR CHAND VS | // 0 // |
| 222 | D-WP(C)/32475/2025 WP(C)/22686/2025 | MADHUSUDAN JENA VS STATE OF ODISHA | BISWANATH BEHERA VS | // 0 // |
| 223 | D-WP(C)/32632/2025 WP(C)/22687/2025 | RABINDRA KUMAR SAHOO VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 224 | D-WP(C)/32064/2025 WP(C)/22688/2025 | DEBASIS DAS VS STATE OF ODISHA | KHIROD CHANDRA MAJHI VS | // 0 // |
| 225 | D-WP(C)/32589/2025 WP(C)/22689/2025 | LAXMIDHAR BEHERA VS STATE OF ODISHA | SARBESWAR SAHOO VS | // 0 // |
| 226 | D-WP(C)/32338/2025 WP(C)/22690/2025 | HULASH BEHERA VS STATE OF ORISSA | MANAS KUMAR CHAND VS | // 0 // |
| 227 | D-WP(C)/32629/2025 | BIJAY KUMAR DAS | DURGESH NARAYAN RATH | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|-------------------------------------|
| | WP(C)/22691/2025 | VS STATE OF ODISHA | VS | 0 // |
| 228 | D-WP(C)/31277/2025 WP(C)/22692/2025 | MAHESWAR BHUYAN VS COLLECTOR AND DISTRICT MAGISTRATE OF KENDRAPARA | STHITI PRAGYAN SUNANDINI VS | // 0 // |
| 229 | D-WP(C)/32510/2025 WP(C)/22693/2025 | KISHORE BEHERA VS STATE OF ODISHA | MANORANJAN DAS VS | // 0 // |
| 230 | D-WP(C)/32411/2025 WP(C)/22694/2025 | KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA | DIBYARANJAN BEHERA VS | // 0 // |
| 231 | D-WP(C)/32622/2025 WP(C)/22695/2025 | MAA HINGULA TRUCK AND TIPPER OWNERS ASSOCIATION, JAJPUR VS STATE OF ODISHA | SOMANATH NANDA VS | // 0 // |
| 232 | D-WP(C)/32394/2025 WP(C)/22696/2025 | AMAR KUMAR PATRA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 233 | D-WP(C)/31538/2025 WP(C)/22697/2025 | UDAYA NARAYAN PATRA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD., BALASORE | PRASANTA KUMAR SATAPATHY VS | // 0 // |
| 234 | D-WP(C)/32530/2025 WP(C)/22698/2025 | GAHAR @ GOHAR MOHAMMAD VS STATE OF ODISHA | SARBESWAR SAHOO VS | // 0 // |
| 235 | D-WP(C)/32427/2025 WP(C)/22699/2025 | BABAJI CHARAN PRUSTY VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR | GOKULANANDA SAHU VS | // 0 // |
| 236 | D-WP(C)/32464/2025 WP(C)/22700/2025 | SATYAM SHUBHADARSHEE VS THE CONTROLLER OF EXAMINATIONS, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA, BBSR | DEBABRATA RATH VS | // 0 // |
| 237 | D-WP(C)/32399/2025 WP(C)/22701/2025 | BASANTA KUMAR SAHOO VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR | SANJIB MOHANTY VS | // 0 // |
| 238 | D-WP(C)/32430/2025 WP(C)/22702/2025 | SURESH CHANDRA DAS VS | GOKULANANDA SAHU VS | // 0 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|------------------------------|-------------------------------------|
| 239 | D-WP(C)/31608/2025 WP(C)/22703/2025 | REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR M/S VOLCONS SOLUTIONS, SUNDARGARH VS | SANTOSH KUMAR MISHRA VS | // // () |
| 240 | D-WP(C)/32431/2025 WP(C)/22704/2025 | COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE, ROURKELA COMMISSIONERATE, SUNDARGARH CHOUDHURY BINITA KUMAR DAS VS | GOKULANANDA SAHU VS | // // () |
| 241 | D-WP(C)/32617/2025 WP(C)/22705/2025 | REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BBSR BISWAJIT ROUL VS | BRAJA MOHAN SARANGI VS | // // () |
| 242 | D-WP(C)/32367/2025 WP(C)/22706/2025 | SUPERINTENDENT OF POLICE, DHENKANAL PRASANTA KUMAR SAHOO VS | SAROJ KUMAR ROUTRAY VS | // // () |
| 243 | D-WP(C)/32073/2025 WP(C)/22707/2025 | STATE OF ODISHA INDRANI PATNAIK VS | SAMVIT MOHANTY VS | // // () |
| 244 | D-WP(C)/32246/2025 WP(C)/22708/2025 | SPECIAL LAND ACQUISITION OFFICER, LANJIGARH ROAD JUNAGARH RAIL LINK PROJECT, KALAHANDI VAISHNOMATA GRUHANIRMAN PVT. LTD., KHURDA VS | SITAKANTA HOTA VS | // // () |
| 245 | D-WP(C)/31687/2025 WP(C)/22709/2025 | BISHNU PRIYA RATH MINARANI SAHOO VS | SMITA RANJAN PATNAIK VS | // // () |
| 246 | D-WP(C)/32403/2025 WP(C)/22710/2025 | STATE OF ODISHA BHAGYA GOUDA VS | SANJIB MOHANTY VS | // // () |
| 247 | D-WP(C)/31722/2025 WP(C)/22711/2025 | ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY DEBANANDA PARIDA VS | AMIT KUMAR SAA VS | // // () |
| 248 | D-WP(C)/31397/2025 WP(C)/22712/2025 | STATE OF ODISHA SUPRAVA BARIK VS | SUSHANTA KUMAR PRADHAN VS | // // () |
| 249 | D-WP(C)/29225/2025 WP(C)/22713/2025 | STATE OF ODISHA CHIEF MANAGER CUM AUTHORIZED OFFICER, CANARA BANK, CUTTACK VS | BIBEKANANDA UDGATA VS | // // () |
| | | THE CHAIRMAN, ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, IDCO TOWER, JANPATH, BBSR | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|----------------------------------|-------------------------------------|
| 250 | D-WP(C)/32369/2025 WP(C)/22714/2025 | RAMESH CHANDRA DAS VS STATE OF ODISHA | DURGESH NARAYAN RATH VS | // 0 // |
| 251 | D-WP(C)/32251/2025 WP(C)/22715/2025 | HIMANSHU DAS VS STATE OF ODISHA | RANJIT MOHANTY VS | // 0 // |
| 252 | D-WP(C)/32389/2025 WP(C)/22716/2025 | PABITRA KUMAR MAHAPATRA VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 253 | D-WP(C)/32667/2025 WP(C)/22717/2025 | M/S BAISHNABI CONSTRUCTION, SUNDARGARH VS ODISHA GRAMEEN BANK, STRESSED ASSETS RECOVERY BRANCH, SAMBALPUR | BISWAJIT MAHARANA VS | // 0 // |
| 254 | D-WP(C)/32307/2025 WP(C)/22718/2025 | DAMODAR BRAHMA VS STATE OF ODISHA | PRAMODA KUMAR DASH VS | // 0 // |
| 255 | D-WP(C)/32400/2025 WP(C)/22719/2025 | LAXMI ROUT VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, | SANJIB MOHANTY VS | // 0 // |
| 256 | D-WP(C)/32350/2025 WP(C)/22720/2025 | MANGAL SINGH VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // |
| 257 | D-WP(C)/32620/2025 WP(C)/22721/2025 | BIPIN KUMAR GURU VS STATE OF ODISHA | SITANSU MOHAN SINGH VS | // 0 // |
| 258 | D-WP(C)/32668/2025 WP(C)/22722/2025 | M/S BAISHNABI FILLING STATION, SUNDARGARH VS ODISHA GRAMEEN BANK, SAMBALPUR | BISWAJIT MAHARANA VS | // 0 // |
| 259 | D-WP(C)/32373/2025 WP(C)/22723/2025 | SABITA KAR VS STATE OF ODISHA | PRASANTA KUMAR MOHANTY (2) VS | // 0 // |
| 260 | D-WP(C)/32607/2025 WP(C)/22724/2025 | KUMUDA CHANDRA SAHU VS SUPERINTENDENT OF POLICE, DHENKANAL | BRAJA MOHAN SARANGI VS | // 0 // |
| 261 | D-WP(C)/30780/2025 | KALANDI CHARAN DASH | PITAMBAR PANDA | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|---|--------------------------------|--|
| | WP(C)/22725/2025 | VS SRIDHAR KUMAR DAS | VS | 3RD M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000054/2020 |
| 262 | D-WP(C)/32358/2025 WP(C)/22726/2025 | PRASANTA KUMAR PATTANAIK VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // () |
| 263 | D-WP(C)/31826/2025 WP(C)/22727/2025 | DILLIP KUMAR BARAL VS STATE OF ODISHA | UMAKANT SAHOO VS | // () |
| 264 | D-WP(C)/32601/2025 WP(C)/22728/2025 | ABANIKANTA JENA VS REGIONAL TRANSPORT OFFICER, BALASORE | BRAJA MOHAN SARANGI VS | // () |
| 265 | D-WP(C)/27796/2025 WP(C)/22729/2025 | SAMARI SAHU VS STATE OF ODISHA | SANTOSH KUMAR DASH VS | // () |
| 266 | D-WP(C)/31003/2025 WP(C)/22730/2025 | BANSAL INFRAPROJECTS PVT LTD.,BOLANGIR VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // () |
| 267 | D-WP(C)/32293/2025 WP(C)/22731/2025 | BAJUN MARANDI VS THE CHAIRMAN, ODISHA ELECTRICITY REGULATORY COMMISSION, KHORDHA | SUBHRANSU BHUSAN MOHANTY VS | // () |
| 268 | D-WP(C)/32439/2025 WP(C)/22732/2025 | SANATAN PATNAIK VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // () |
| 269 | D-WP(C)/32304/2025 WP(C)/22733/2025 | ANANTA CHARAN MALLICK VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE, CUTTACK III RANGE | UPASANA BAL VS | // () |
| 270 | D-WP(C)/32342/2025 WP(C)/22734/2025 | BISNU PRASAD CHAMPATI VS SUBHASHMITA SAHOO | TUSAR KUMAR MISHRA VS | // () |
| 271 | D-WP(C)/32460/2025 WP(C)/22735/2025 | SACHIN SAHOO VS STATE OF ODISHA | SUBASH CH PANI VS | // () |
| 272 | D-WP(C)/32348/2025 WP(C)/22736/2025 | BALARAM SAHOO VS | BIJAY JENA VS | // () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--|--|-----------------------------|-------------------------------------|
| 273 | D-WP(C)/31758/2025 WP(C)/22737/2025 | STATE OF ODISHA BIBEKANANDA PANIGRAHI VS | KEDAR CHANDRA SARANGI VS | // // 0 |
| 274 | D-WP(C)/32390/2025 WP(C)/22738/2025 | STATE OF ODISHA MINATI ROUT VS | SITANSU MOHAN SINGH VS | // // 0 |
| 275 | D-WP(C)/32070/2025 WP(C)/22739/2025 | STATE OF ODISHA UNION OF INDIA VS | BIBHUTI BHUSAN MISHRA VS | // // 0 |
| 276 | D-WP(C)/32636/2025 WP(C)/22740/2025 | SURYAKANT JENA KALPANA RAJ VS | ARUN KUMAR DAS VS | // // 0 |
| 277 | D-WP(C)/32478/2025 WP(C)/22741/2025 | STATE OF ODISHA SILA DEO VS | AJAYA KUMAR JENA VS | // // 0 |
| 278 | D-WP(C)/32392/2025 WP(C)/22742/2025 | STATE OF ODISHA AKASH CHANDRA MALLICK VS | SITANSU MOHAN SINGH VS | // // 0 |
| 279 | D-WP(C)/32523/2025 WP(C)/22743/2025 | STATE OF ODISHA SANJUKTA DEI VS | PRAMODA KUMAR MISHRA VS | // // 0 |
| 280 | D-WP(C)/32393/2025 WP(C)/22744/2025 | STATE OF ODISHA ARCHANA NATH VS | SITANSU MOHAN SINGH VS | // // 0 |
| 281 | D-WP(C)/32483/2025 WP(C)/22745/2025 | STATE OF ODISHA BHASKAR SAHOO VS | NIRANJAN PANDA VS | // // 0 |
| 282 | D-WP(C)/31777/2025 WP(C)/22746/2025 | STATE OF ODISHA GOURI DEI VS | SOUBHAGYA SWAIN VS | // // 0 |
| 283 | D-WP(C)/32165/2025 WP(C)/22747/2025 | STATE OF ORISSA SATYABAN SWAIN VS | LAXMAN PRADHAN VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|--------------------------------|-------------------------------------|
| 284 | D-WP(C)/32676/2025 WP(C)/22748/2025 | JAGANNATH TRUCK OWNERS ASSOCIATION, JAGATSINGHPUR VS STATE OF ODISHA | SOURAV SUMAN BHUYAN VS | // 0 // |
| 285 | D-WP(C)/32687/2025 WP(C)/22749/2025 | M/S. MEGHNA MINES AND MINERALS RESOURECES PVT. LTD., KHURDA VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | // 0 // |
| 286 | D-WP(C)/32712/2025 WP(C)/22750/2025 | HARIPRIYA MALLICK VS STATE OF ODISHA | MALAYKETAN BALABANTARAY VS | // 0 // |
| 287 | D-WP(C)/32376/2025 WP(C)/22751/2025 | SOUMYA RANJAN PATNAIK VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK | BHABANI PRASAD MOHANTY VS | // 0 // |
| 288 | D-WP(C)/32352/2025 WP(C)/22752/2025 | BANKUBIHARI DHIR VS STATE OF ODISHA | NIRANJAN LENKA VS | // 0 // |
| 289 | D-WP(C)/32384/2025 WP(C)/22753/2025 | PRABHAT KUMAR PADHY VS THE SECRETARY, BDA, BBSR | SATYAPRAKASH DHAL VS | // 0 // |
| 290 | D-WP(C)/26754/2025 WP(C)/22754/2025 | DUSHMANTA PRADHAN VS STATE OF ODISHA | PRAVAT KUMAR NAYAK VS | // 0 // |
| 291 | D-WP(C)/32140/2025 WP(C)/22755/2025 | SANYASI SAHOO VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | // 0 // |
| 292 | D-WP(C)/25897/2025 WP(C)/22756/2025 | BISWANATH BEHERA VS STATE OF ODISHA | SUVENDU KUMAR SETHI VS | // 0 // |
| 293 | D-WP(C)/32310/2025 WP(C)/22757/2025 | M/S DILLIP KUMAR PANI VS COMMISSIONER OF SALE TAX (CT AND GST) | KSHIROD KUMAR SAHOO VS | // 0 // |
| 294 | D-ABLAPL/24554/2025 ABLAPL/9600/2025 | PATHANI PRADHAN VS STATE OF ODISHA | MANAS KUMAR CHAND VS | JANKIA P.S. /265 /2025 0 // |
| 295 | D-ABLAPL/24562/2025 | SUNIL NAYAK | SATYABRATA DASH | BHARATPUR PS /334 /2025 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|--|---------------------------------|---|
| | ABLAPL/9601/2025 | VS STATE OF ODISHA | VS | () // |
| 296 | D-ABLAPL/24220/2025 ABLAPL/9602/2025 | SK. ALLARAKHA @ HANIF KHAN VS STATE OF ODISHA | MOHAMMED RIAZ VS | DARGHA BAZAR /200 /2025 () // |
| 297 | D-ABLAPL/24590/2025 ABLAPL/9603/2025 | SAMBIT MISHRA VS REPUBLIC OF INDIA(CBI) | SAILABALA JENA VS | / /0 () // |
| 298 | D-ABLAPL/24233/2025 ABLAPL/9604/2025 | BHADA MAJHI VS STATE OF ODISHA | PRATAP CHANDRA MISHRA VS | GHASIPURA /291 /2025 () // |
| 299 | D-ABLAPL/24618/2025 ABLAPL/9605/2025 | SANJULATA MALLICK @ SANJUKTA MALLIK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | MANGALPUR /192 /2025 () // |
| 300 | D-ABLAPL/24470/2025 ABLAPL/9606/2025 | LIPAK SWAIN VS STATE OF ODISHA | ARIJEET MISHRA VS | BANKI /16 /2025 () // |
| 301 | D-ABLAPL/24479/2025 ABLAPL/9607/2025 | SURAJ KANTA RANA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALASORE TOWN /306 /2023 () // |
| 302 | D-ABLAPL/24480/2025 ABLAPL/9608/2025 | PRITI RANJAN SAHOO VS STATE OF ODISHA | ASIT KUMAR JENA VS | DHARMASALA /216 /2025 () // |
| 303 | D-ABLAPL/24323/2025 ABLAPL/9609/2025 | GOPI @ GOPINATH JENA VS STATE OF ODISHA | LALITENDU BHUYAN VS | GHASIPURA /140 /2025 () // |
| 304 | D-ABLAPL/24520/2025 ABLAPL/9610/2025 | BHABAGRAHI SAMANTARAY VS STATE OF ODISHA(VIG.) | BHABANI SHANKAR DASPARIDA VS | VIGILANCE PS (BERHAMPUR) /6 /2021 () // |
| 305 | D-ABLAPL/24410/2025 ABLAPL/9611/2025 | BABI DAS VS STATE OF ODISHA | PRANAB RANJAN CHHATOI VS | LAXMISAGAR P.S. /416 /2025 () // |
| 306 | D-ABLAPL/24545/2025 ABLAPL/9612/2025 | GANESH SETHI @ GANESWAR SETHI VS | BIRAJA PRASAD NANDA VS | TALCHER TOWN /692 /2025 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|--|-----------------------------------|--------------------------------------|
| 307 | D-ABLAPL/24464/2025 ABLAPL/9613/2025 | STATE OF ODISHA SONU PRADHAN VS STATE OF ODISHA | SUSANTA KUMAR LENKA VS | // G.UDAYAGIRI /150 /2025 () |
| 308 | D-ABLAPL/24540/2025 ABLAPL/9614/2025 | DR. ADHIRAJ SAHU VS STATE OF ODISHA | SANJIB MOHANTY VS | // // () |
| 309 | D-ABLAPL/24583/2025 ABLAPL/9615/2025 | ANANDA KUMAR PRADHAN @ ANANDA PRADHAN VS STATE OF ODISHA | DIBYAJYOTI SAHOO VS | // BASUDEVPUR /554 /2025 () |
| 310 | D-ABLAPL/24589/2025 ABLAPL/9616/2025 | SANGRAM MISHRA VS REPUBLIC OF INDIA (CBI) | SAILABALA JENA VS | // // () |
| 311 | D-ABLAPL/24267/2025 ABLAPL/9617/2025 | SEKH RAJAN VS STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY VS | // PARADEEP LOCK /205 /2025 () |
| 312 | D-ABLAPL/24319/2025 ABLAPL/9618/2025 | BISWANATH NAIK VS STATE OF ODISHA | SUBODH KUMAR MOHANTY VS | // DASPALLA /237 /2025 () |
| 313 | D-ABLAPL/24595/2025 ABLAPL/9619/2025 | PABITRA KUMAR BEHERA VS STATE OF ODISHA | BASANTA KUMAR DAS VS | // UDALA /314 /2025 () |
| 314 | D-ABLAPL/24621/2025 ABLAPL/9620/2025 | PAPU MALLIK @ PRADEEP KUMAR MALLICK VS STATE OF ODISHA | AMULYA RATNA PANDA VS | // MANGALPUR /192 /2025 () |
| 315 | D-ABLAPL/23856/2025 ABLAPL/9621/2025 | SUKANTA DAS VS STATE OF ODISHA | PRAKASH KUMAR MISHRA VS | // JUDUM /90 /2025 () |
| 316 | D-ABLAPL/24194/2025 ABLAPL/9622/2025 | SANDEEP KUMAR TIWARI VS STATE OF ODISHA | MD. GOLAM MADANI VS | // AIRPORT P.S. /120 /2025 () |
| 317 | D-ABLAPL/24490/2025 ABLAPL/9623/2025 | ASISH MALLICK VS STATE OF ODISHA | DEEPAK KU SAHOO VS | // MARSHAGHAI /226 /2025 () |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|----------------------------------|---|
| 318 | D-ABLAPL/24631/2025 ABLAPL/9624/2025 | SK. NURANI @ SK. NOORANI @ SK. IKRAMUL HAQUE VS STATE OF ODISHA | KULDEEP MOHANTY VS | BADAMPAHAD /101 /2025 () // |
| 319 | D-ABLAPL/24543/2025 ABLAPL/9625/2025 | AKSHAYA KUMAR SAHOO VS STATE OF ODISHA | BISHNU PRASAD PRADHAN VS | BADAGODA P.S. /57 /2024 () // |
| 320 | D-ABLAPL/24518/2025 ABLAPL/9626/2025 | MANOJ BEHERA VS STATE OF ODISHA | SIMSON JENA VS | CHANDRASEKHARPUR /447 /2025 () // |
| 321 | D-ABLAPL/24629/2025 ABLAPL/9627/2025 | BIBHUTI JENA VS STATE OF ODISHA | SWAGAT KUMAR SAHU VS | ASKA /429 /2025 () // |
| 322 | D-ABLAPL/24659/2025 ABLAPL/9628/2025 | MANASWINI DAS @ MANOSWINI DAS VS STATE OF ODISHA | BABI SANGRAM KISHORE SETHY VS | TIRTOL /387 /2025 () // |
| 323 | D-ABLAPL/24663/2025 ABLAPL/9629/2025 | MUNA @ SURYAKANT ROUT VS STATE OF ODISHA | SAI SAGAR MOHAPATRA VS | KHUNTUNI /205 /2024 () // |
| 324 | D-ABLAPL/24615/2025 ABLAPL/9630/2025 | MIR KUDRAT ALLI VS STATE OF ODISHA | RAMESH CHANDRA MAHARANA VS | DERABIS /118 /2025 () // |
| 325 | D-ABLAPL/23357/2025 ABLAPL/9631/2025 | BIRENDRA NAYAK VS STATE OF ODISHA | RAKESH SHARMA VS | KENDRAPARA SADAR /339 /2025 () // |
| 326 | D-ABLAPL/24603/2025 ABLAPL/9632/2025 | SRIDHARA ROUT VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | ATHGARH /233 /2025 () // |
| 327 | D-ABLAPL/24630/2025 ABLAPL/9633/2025 | NIRBIKAR PARIDA @ NIRAKARA PARIDA VS STATE OF ODISHA | SMRUTI RANJAN ROUT VS | RAGHUNATHPUR /45 /2021 () // |
| 328 | D-ABLAPL/24187/2025 ABLAPL/9634/2025 | ARUN BISWAL VS STATE OF ODISHA | BISWABHUSAN DAS VS | AUL /209 /2025 () // |
| 329 | D-ABLAPL/24634/2025 | M.D. ROCKY @ M.D. YASIN MOHAMAD | SAROJ KUMAR PADHI | PIPLI /453 /2025 |

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :13/08/2025

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---|---|----------------------------------|---|
| | ABLAPL/9635/2025 | VS STATE OF ODISHA | VS | () // |
| 330 | D-ABLAPL/24637/2025 ABLAPL/9636/2025 | NADUA @ ROHIT KU. BEHERA VS STATE OF ODISHA | SAROJ KUMAR PADHI VS | PIPLI /353 /2025 () // |
| 331 | D-ABLAPL/24415/2025 ABLAPL/9637/2025 | AMIYA KUMAR PATRA VS STATE OF ODISHA | ANUGRAHA NARAYAN SAMANTRAY VS | TIRTOL /356 /2025 () // |
| 332 | D-ABLAPL/24695/2025 ABLAPL/9638/2025 | AKHILA KUMAR ROUT VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | DHENKANAL SADAR /630 /2025 () // |
| 333 | D-ABLAPL/24317/2025 ABLAPL/9639/2025 | UMA SANKAR BISHOYI VS STATE OF ODISHA | ASHOK DAS VS | HINJILI /390 /2025 () // |
| 334 | D-ABLAPL/24601/2025 ABLAPL/9640/2025 | MIR TOHID VS STATE OF ODISHA | BHARAT JALLI VS | SATYABADI /258 /2025 () // |
| 335 | D-ABLAPL/24724/2025 ABLAPL/9641/2025 | SUBARNESWAR SADANGI VS STATE OF ODISHA | SARBESWAR SAHOO VS | MAHILA P.S. BUXIBAZAR /91 /2025 () // |